

CIVIL JUDGE AND JMFC, DEVADURGA
Sri.Balasaheb Wadavade
CIVIL JUDGE AND JMFC,DEVADURGA
Cause List Date: 17-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	FDP 4/2015 (SUMMONS)		Bassamma wo Mareppa Vs Yankoba so Bassayya	MAHADEVAPPA.N.K. CHANDAYYA PATIL
2	O.S. 83/2017 (SUMMONS) IA/1/2017		Sharanayya Swamy Vs Veerabhadra shivacharya Mahaswamy	
3	O.S. 25/2018 (SUMMONS) IA/1/2018		Basavarajappa Vs Timmappayya	AMARESH PATIL HANUMANTHRAYA CHINTALAKUNTI
4	O.S. 30/2020 (SUMMONS)		Gauramma W/o Ayyana Gouda Vs Ayyana Gouda S/o Late Sharanappa Museni	Hanumanthraya
5	O.S. 48/2020 (SUMMONS)		Gouramma D/o Bhagyamma Devadasi Vs Gangamma S/o Paramappa Devadasi	Basavaraja R Mannapuri
6	O.S. 7/2020 (NOTICE) IA/1/2020		Smt. Mallamma W/o Basavaraj Police Patil Vs Basavaraj S/o Sangambassappa Police Patil	Shivakumar Mali Patil
7	FDP 3/2016 (HEARING)		Basappa So Late.Rambhat and Anr. Vs Ramachandra So. Late. Somabhat and Anr.	H Hanumanthappa Ambli
8	O.S. 45/2018 (HEARING)		Manjunatha Vs Ayyanagouda	S.S.PATIL Mallan Gouda Daulath Gouda Patil
9	O.S. 137/2015 (ARGUMENTS)		A.Suresh So Linganna Amarapur Vs M.D.Managing Director,	HANUMANTHRAYA CHINTALAKUNTI
10	O.S. 24/2018 (ARGUMENTS)		Durugamma Vs Siddappa	Basavaraja R Mannapuri
11	O.S. 88/2017 (Objection) IA/1/2017		Anjinayya Vs Bassangouda	A PRAKASH C. Keshav Rao BASANAGOUDA DESAI

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12	O.S. 89/2017 (Objection) IA/1/2017		B. Krishna Rao Vs Bassangouda	C. KEHSAVA RAO BASANAGOUDA DESAI
<u>11:00-01:00 PM</u>				
13	O.S. 33/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Neelam Anna Rao Vs Kulsumbee	C. KEHSAVA RAO
14	O.S. 86/2013 (EVIDENCE) IA/1/2013		Sharanayya Vs Veerabhadrashivacharya	AMAREGOUDA T BERIGI C.K.Basavaraj Nayak
15	O.S. 59/2015 (EVIDENCE) IA/1/2015		Hussainbee wo Late. SannaHussainsab Vs Khasimbee wo Late. Hussainsab	BASAVARAJ S RAGHAVENDRA KOLKAR
16	O.S. 70/2015 (EVIDENCE) IA/3/2015 IA/4/2015 IA/2/2015 IA/1/2015		Arjun So Hnumantha Vs Basavaraj So Balappa	RAGHAVENDRA KOLKAR Chavan Venkatesh
17	O.S. 56/2018 (EVIDENCE) IA/1/2018		Smt. Gangamma Vs Smt. Sharadamma	RAGHAVENDRA KOLKAR A PRAKASH
18	O.S. 3/2019 (EVIDENCE)		Khaja Bhee Vs Mohinuddin	RAGHAVENDRA KOLKAR Srinivas BK
19	O.S. 38/2019 (EVIDENCE) IA/1/2019		Rasoolbee Vs Imamsab	Mohammad Husain BASAVARAJ S
20	Misc 10/2013 (ARGUMENTS)		Siddaramappa Vs Ramanna	RAGHAVENDRA KOLKAR BASAVARAJ S
21	FDP 2/2017 (SUMMONS)		Shabana Begum Vs Mohammed Sofi	Chavan Venkatesh
22	O.S. 82/2017 (EVIDENCE) IA/1/2017		Dharmanna Vs Tukkappa	Chavan Venkatesh RAGHAVENDRA KOLKAR

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1	Crl.Misc. 2036/2020 (NOTICE)		Prajwal S/o Babu Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
2	Crl.Misc. 2037/2020 (NOTICE)		Srinivas S/o Rangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
3	Crl.Misc. 2039/2020 (NOTICE)		Nikita D/o Paramanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
4	Crl.Misc. 2040/2020 (NOTICE)		Parjwal S/o Basavaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
5	Crl.Misc. 2041/2020 (NOTICE)		Mahalaxmi D/o Kariyappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
6	Crl.Misc. 2042/2020 (NOTICE)		Saraswati D/o Kariyappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
7	Crl.Misc. 2043/2020 (NOTICE)		Umesh S/o Kariyappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
8	Crl.Misc. 2044/2020 (NOTICE)		Renuka D/o Siddappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
9	Crl.Misc. 2045/2020 (NOTICE)		Shobha D/o Yallappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
10	Crl.Misc. 2046/2020 (NOTICE)		Govinda S/o Yankappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
11	Crl.Misc. 2047/2020 (NOTICE)		Basavaraja S/o Malappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
12	Crl.Misc. 2048/2020 (NOTICE)		Rakshita D/o Govindaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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13	Crl.Misc. 2049/2020 (NOTICE)		Pavanakumar S/o Shivaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
14	Crl.Misc. 2050/2020 (NOTICE)		Ranjita D/o Venkataraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
15	Crl.Misc. 2051/2020 (NOTICE)		Yashoda D/o Dasharata Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
16	Crl.Misc. 2052/2020 (NOTICE)		Prabhuswamy S/o Rangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
17	Crl.Misc. 2053/2020 (NOTICE)		Monika D/o Basavaraj Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
18	Crl.Misc. 2054/2020 (NOTICE)		Lingayya s/o Shivashankar Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
19	Crl.Misc. 2055/2020 (NOTICE)		Nirmala D/o Lingappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
20	Crl.Misc. 2056/2020 (NOTICE)		Madhu D/o Shivanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
21	Crl.Misc. 2057/2020 (NOTICE)		Naranayappa Gouda S/o Booapanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
22	Crl.Misc. 2058/2020 (NOTICE)		Devaraj S/o Shivanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
23	Crl.Misc. 2059/2020 (NOTICE)		Padamma D/o Mallappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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24	Crl.Misc. 2060/2020 (NOTICE)		Devaraja S/o Pampathi Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
25	Crl.Misc. 2061/2020 (NOTICE)		Anjienayya S/o Mallappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
26	Crl.Misc. 2062/2020 (NOTICE)		Bharat S/o Shivanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
27	Crl.Misc. 2063/2020 (NOTICE)		Amaresh S/o Mallappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
28	Crl.Misc. 2064/2020 (NOTICE)		Annapurna D/o Boopanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
29	Crl.Misc. 2065/2020 (NOTICE)		Devaraj S/o Shivanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
30	Crl.Misc. 2066/2020 (NOTICE)		Bhagyalaxmi D/o Mounesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
31	Crl.Misc. 2067/2020 (NOTICE)		Devaraj S/o Narasanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
32	Crl.Misc. 2068/2020 (NOTICE)		Sabagouda S/o Shivanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
33	Crl.Misc. 2069/2020 (NOTICE)		Monuesh S/o Lingappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
34	Crl.Misc. 2070/2020 (NOTICE)		Nirmala D/o Narayana Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
35	Crl.Misc. 2071/2020 (NOTICE)		Sabagouda S/o Narayana Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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36	Crl.Misc. 2072/2020 (NOTICE)		Mahammad M/o Intaj Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
37	Crl.Misc. 2073/2020 (NOTICE)		Akual S/o Ayyappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
38	Crl.Misc. 2074/2020 (NOTICE)		Mounesh S/o Ramesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
39	Crl.Misc. 2075/2020 (NOTICE)		Siddanna S/o Basavaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
40	Crl.Misc. 2076/2020 (NOTICE)		Rakhesh S/o Hanumantraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
41	Crl.Misc. 2077/2020 (NOTICE)		Nikil kumar S/o Ramappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
42	Crl.Misc. 2078/2020 (NOTICE)		Devaraj S/o Manshappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
43	Crl.Misc. 2079/2020 (NOTICE)		Shivanada S/o Basavaraj Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
44	Crl.Misc. 2080/2020 (NOTICE)		Huliraja S/o Eshappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
45	Crl.Misc. 2081/2020 (NOTICE)		Rakhesh S/o Ramesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
46	Crl.Misc. 2082/2020 (NOTICE)		Ranganth S/o Hanumantraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
47	Crl.Misc. 2083/2020 (NOTICE)		Raganath S/o Ramanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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48	Crl.Misc. 2084/2020 (NOTICE)		Abdul Naveed S/o Yusuf Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
49	Crl.Misc. 2085/2020 (NOTICE)		Mounesh S/o Siddappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
50	Crl.Misc. 2086/2020 (NOTICE)		Parushrama S/o Kariappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
51	Crl.Misc. 2087/2020 (NOTICE)		Kumar S/o Durugappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
52	Crl.Misc. 2088/2020 (NOTICE)		Mounesh S/o Khandappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
53	Crl.Misc. 2089/2020 (NOTICE)		Venkatesh S/o Adanagouda Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
54	Crl.Misc. 2090/2020 (NOTICE)		Ramesh S/o Amabanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
55	Crl.Misc. 2091/2020 (NOTICE)		Davul Sab S/o Husen Sab Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
56	Crl.Misc. 2092/2020 (NOTICE)		Radika D/o Basavaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
57	Crl.Misc. 2093/2020 (NOTICE)		Shilpa d/o Basavaraj Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
58	Crl.Misc. 2094/2020 (NOTICE)		Huligemma D/o Amabanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
59	Crl.Misc. 2095/2020 (NOTICE)		Devamma D/o Shivamanappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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60	Crl.Misc. 2096/2020 (NOTICE)		Shivakantamma D/o Govindappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
61	Crl.Misc. 2097/2020 (NOTICE)		Sichana D/o Shivanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
62	Crl.Misc. 2098/2020 (NOTICE)		Rekha D/o Govindappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
63	Crl.Misc. 2099/2020 (NOTICE)		Kavri D/o Shivamanappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
64	Crl.Misc. 2100/2020 (NOTICE)		Eshwari D/o Yallappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
65	Crl.Misc. 2101/2020 (NOTICE)		Apuruva D/o Manohar Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
66	Crl.Misc. 2102/2020 (NOTICE)		Nikita D/o Durugappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
67	Crl.Misc. 2103/2020 (NOTICE)		Sruthi D/o Yallappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
68	Crl.Misc. 2104/2020 (NOTICE)		Nirmala d/o Durugappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
69	Crl.Misc. 2105/2020 (NOTICE)		Rangamma D/o Siddappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
70	Crl.Misc. 2106/2020 (NOTICE)		Pavitra D/o Bhimanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
71	Crl.Misc. 2107/2020 (NOTICE)		Ankita D/o Ramesh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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72	Crl.Misc. 2108/2020 (NOTICE)		Nivedita D/o Mayappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
73	Crl.Misc. 2109/2020 (NOTICE)		Bhagy D/o Basavaraja Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
74	Crl.Misc. 2110/2020 (NOTICE)		Manju D/o Shakayya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
75	Crl.Misc. 2111/2020 (NOTICE)		Pallavi D/o Durugappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
76	Crl.Misc. 2112/2020 (NOTICE)		Pallavi D/o Babu Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
77	Crl.Misc. 2113/2020 (NOTICE)		Harshada D/o Rangappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
78	Crl.Misc. 2114/2020 (NOTICE)		Saleni D/o Eshappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
79	Crl.Misc. 2115/2020 (NOTICE)		Padama D/o Timmanna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
80	Crl.Misc. 2116/2020 (NOTICE)		Sanjanna D/o Amresh Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
81	Crl.Misc. 2117/2020 (NOTICE)		Manushree D/o Krishna Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
82	Crl.Misc. 2118/2020 (NOTICE)		Anusha D/o Shekarappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
83	Crl.Misc. 2119/2020 (NOTICE)		Geeta D/o Siddappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H

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84	Crl.Misc. 2120/2020 (NOTICE)		Boomika D/o Nagaraj Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
85	Crl.Misc. 2121/2020 (NOTICE)		Nagaveni D/o Samappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
86	Crl.Misc. 2122/2020 (NOTICE)		Lubana D/o Magdum Hssain Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
87	Crl.Misc. 2123/2020 (NOTICE)		Pavitra D/o Babu Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
88	Crl.Misc. 2124/2020 (NOTICE)		Shivakumar S/o Ayyappa Swami Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Hanumanthraya N
89	Crl.Misc. 2126/2020 (NOTICE)		Aslam S/o Maiboob U/g grandmother Maiboob S/o Bhashumiya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
90	Crl.Misc. 2127/2020 (NOTICE)		Sanjana D/o Basavaraj U/g father Basavaraj S/o Mudukappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
91	Crl.Misc. 2128/2020 (NOTICE)		Bharath S/o Gurappa U/g grand mother Mallamma W/o Lingappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
92	Crl.Misc. 2129/2020 (NOTICE)		Maheshwari D/o Dvaraja H. U/g Grandmother Mallamma W/o Hunmantha Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Shukumuni Reddy
93	Crl.Misc. 2130/2020 (NOTICE)		K. Bheemanagouda S/o Arunkumar U/g father Arunkumar S/o Bhimaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	A.RAVIKUMAR PATIL

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94	Crl.Misc. 2131/2020 (NOTICE)		K. Pawankumar S/o Arunkumar U/g fatehr Arunkumar S/o Bhimaraya Vs The births and Deaths Registrar, Tahasil Office, Devadurga	A.RAVIKUMAR PATIL
95	Crl.Misc. 2038/2020 (APPEARANCE OF PARTY)		Pavitra D/o Mallappa Vs The births and Deaths Registrar, Tahasil Office, Devadurga	Venkatesh H
96	C.C. 20/2015 (EVIDENCE)		Gabbur P.S Vs Niyamaraj so H. Ramulu	
97	C.C. 238/2015 (EVIDENCE)		TRAFFIC P.S Deodurga Vs Yellappa so Mallappa	APP AMARESH PATIL
98	C.C. 194/2016 (EVIDENCE)		Ramesh Vs Sahebagouda	
99	C.C. 315/2016 (EVIDENCE)		BASAVA Vs Rangappa	
100	C.C. 328/2017 (EVIDENCE)		Nagrathna Vs Devraj (A1)	
101	C.C. 41/2018 (EVIDENCE)		Nagamma Vs Sangappa	APP A PRAKASH
102	C.C. 118/2020 (APPEARANCE OF ACCUSED)		PSI of Devadurga P.S Vs Shivappa S.o Rangappa	A.P.P
103	C.C. 172/2020 (APPEARANCE OF ACCUSED)		The PSI of Gabbur P.S Vs Anjaneyya S/o Sharanappa	A.P.P
104	C.C. 196/2020 (APPEARANCE OF ACCUSED)		State by Devadurga P.S Vs Amabresh S/o Rajshekar Hugar	APP
105	C.C. 214/2020 (APPEARANCE OF ACCUSED)		State by Devadurga P.S Vs Pampanna S/o Seenappa	APP
106	C.C. 473/2020 (APPEARANCE OF ACCUSED)		State by Gabbur P.S. Vs Nagaraj Bogi S/o Mallayya	APP
107	C.C. 227/2018 (FRAMING OF CHARGE OR PLEA)		KSP Through Sanjeev Kumar. T. CPI Vs Rachanna	APP Piddayya T Nayak

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108	C.C. 251/2018 (FRAMING OF CHARGE OR PLEA)		Sanjeev Kumar. T. CPI Vs Nanu Rangappa	APP Hanamappa Jerebadi
109	C.C. 338/2018 (FRAMING OF CHARGE OR PLEA)		Rama Aliys Ramanagouda Vs Basava	APP M MOUNESHWARA
110	C.C. 347/2018 (FRAMING OF CHARGE OR PLEA)		Hosakerappa. K. PSI Vs Ramayya	APP V.M.METI
Cases listed below are adjourned due to Covid 19				
111	C.C. 185/2017 (SUMMONS)	02-02-2021	SURESH BENDEGUMBAL PSI Vs SHARNAPPA	
112	C.C. 243/2018 (SUMMONS)	02-02-2021	Amaresh B. Hugar Vs Rangappa	A.RAVIKUMAR PATIL
113	C.C. 501/2018 (SUMMONS)	02-02-2021	Shivakanti Vs Huligeppa	
114	Crl.Misc. 49/2019 (SUMMONS)	02-02-2021	Smt. Bhagibhai Vs Basavaraja Chavan	Chavan Venkatesh
115	Crl.Misc. 459/2014 (WARRANT)	02-02-2021	Rangamma wo Sabanna Ganadhhal Vs Sabanna so Balayya Ganadhhal	AMAREGOUDA T BERIGI HANUMANTHRAYA CHINTALAKUNTI
116	C.C. 172/2016 (WARRANT)	02-02-2021	Chandamma Vs Venkoba	APP
117	C.C. 257/2016 (WARRANT)	02-02-2021	Srikantareddy Vs J Sandeep	
118	C.C. 213/2017 (WARRANT)	02-02-2021	Manjunatha G. Hugar Vs Siddanna	
119	C.C. 307/2017 (WARRANT)	02-02-2021	Mariyamma Vs Jayaraja	
120	C.C. 346/2017 (WARRANT)	02-02-2021	B S HOSAHALLI PSI GABUUR IC DEODURGA PS Vs MOHAMMED RIYAZ	

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121	C.C. 483/2017 (WARRANT)	02-02-2021	Hanumantraya Vs Yankappa	APP Basavaraja R Mannapuri
122	C.C. 498/2017 (WARRANT)	02-02-2021	Umapati Revenue Officer Vs Anilkumar	APP
123	C.C. 523/2017 (WARRANT)	02-02-2021	Doulath N.K. CPI Vs Thippanna	APP GURURAJ PATIL
124	C.C. 594/2017 (WARRANT)	02-02-2021	Laxmi Vs Yunus	
125	C.C. 24/2018 (WARRANT)	02-02-2021	Regional Transport Officer Vs Hanumanthraya	
126	C.C. 81/2018 (WARRANT)	02-02-2021	B.S Hosalli PSI Vs Shivaraja	
127	C.C. 109/2018 (WARRANT)	02-02-2021	B.S. Hosalli PSI Vs Alisab	
128	C.C. 220/2018 (WARRANT)	02-02-2021	Seema Vs Shankar Rathod (A1)	APP
129	C.C. 636/2018 (WARRANT)	02-02-2021	Janardhana Kumar. Vs Mounesh	

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11:00-01:00 PM				
1	Misc 7/2017 (HEARING) IA/2/2017 IA/1/2017		Reddeppa S.o Hanumantha Talwar Vs Rangappa S.o Hanumantha Talwar	B.S.
2	Misc 44/2017 (HEARING)		Appu Alias Markandaiah S.o Eashappa Vs Hanumantha S.o Hanumanthappa	RAGHAVENDRA KOLKAR
3	O.S. 8/2018 (HEARING) IA/1/2018		Shekharappa S.o Late.Shivappa Vs Murugeshan s.o Plani Swamy	V.M.METI
4	O.S. 6/2020 (HEARING) IA/1/2020		Renuka W/o Late.Ranganatha(Jampina) Vs Shivappa S/o Late. Rangayya(Jampin)	HANUMANTHRAYA CHINTALAKUNTI
5	O.S. 58/2017 (A.D.R.) IA/1/2017		Huvappa So. Shivappa Lambhani Vs Shivappa S.o Late.Hunya Alias Honya Lambhani	HANUMANTHRAYA CHINTALAKUNTI
6	M.C. 13/2019 (A.D.R.)		Vannappa S/o Heerappa Vs Sonabai W/o Vannappa	Venkatesh
7	O.S. 25/2017 (EVIDENCE)		Pampanna S.o Late.Bhimshappa Vs Gangamma W.o Late. Gurappa Lamani	HANUMANTHRAYA CHINTALAKUNTI
8	M.V.C. 443/2017 (EVIDENCE)		Sadashivappa S/o Virupanna alias Virupanagouda Vs Khaderaya S/o Ramanna	H MEENAPPA RAO
9	O.S. 109/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Manappa S.o Bassayya Malemaligi Vs Chandrappa S.o Mahantappa Donni	V.M.METI
10	Misc 40/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Smt.Gouramma W.o Late.Shivappa Vs Yallamma W.o Late. Bheenaaraya and Ors.	H.Meenappa
11	M.C. 1/2018 (EVIDENCE)		Renuka Alias Madhusri W.o Chandrashekhar Alias Chandrashekhar Sugur Vs Shekhar Alias Chandrashekhar S.o Mallappa Sugur	Mannapuri Basavaraja
12	O.S. 32/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Mallappa S/o Late Hanmantha Vs Bassappa S/o Late Devendrappa	RAGHAVENDRA KOLKAR
13	EX 34/2016 (SUMMONS)		Smt. Lakshmamma Wo Late Govindaiah Vs Chandrashekar Gowda So Hanumantha Raju Gowda	T.Seshagiri Rao

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14	O.S. 29/2019 (SUMMONS) IA/1/2019		Chatarappa S/o Late. Topayya Vs Tavaraya S/o Late. Tukaya	Venkatesh D Chavvan
15	O.S. 111/2019 (SUMMONS) IA/1/2019		Vimalamma W/o Shanthappa Vs Nagaraddeppa S/o Yenkanna	BASANAGOUDA DESAI
16	M.C. 3/2019 (HEARING)		Mallamma W/o Lachmanna Vs Lachmanna S/o Channappa Sekasindi	H.L.C
17	O.S. 25/2020 (HEARING) IA/1/2020		Eranna S/o Ayyanna Vs Ayyanna S/o Basanna Pattar	Srinivas BK
18	O.S. 66/2020 (HEARING) IA/1/2020		Haji Sab S/o Good sab Vs Smt. Bebi W/o Rahimansab	RAGHAVENDRA KOLKAR
19	O.S. 33/2018 (EVIDENCE)		Hanumantharao, Muzumdar S.o Late.Khande Rao Vs Sharanappa S.o Mallikarjuna	S.S.PATIL
20	Misc 13/2018 (EVIDENCE)		H.Peera Sab S.o Late. Bade Sab Vs Khaja Hussain S.o Late. Raja Sab	Mallikarjun Patil
21	O.S. 54/2018 (EVIDENCE)		Basavaraj S/o Late Mahadevappa Kumbar Vs Narsappa S/o Late Mahadevappa Kumbar	Hanumanthappa Ambli
22	O.S. 74/2018 (EVIDENCE)		Shankamma W/o Late. Basanagouda Vs Sumangala W/o Sharanagouda Aliyas Sharanappa	AMAREGOUDA T BERIGI
23	Misc 34/2018 (EVIDENCE) IA/1/2018		Bheemanna Died by L.Rs Vs Basalingamma W/o Late. Bheemanna.	Basavaraj S
24	Misc 36/2018 (EVIDENCE) IA/1/2018		Bheemanna Died by LRs Vs Basalingamma W/o Late. Bheemanna.	Basavaraj S
25	O.S. 110/2018 (EVIDENCE) IA/1/2018		Hanumantha S/o Late. Bhimaraya Vs Murugeshan S/o Palani Swamy	AMARESH PATIL
26	O.S. 116/2018 (EVIDENCE) IA/1/2018		Manishamma W/o Shivanna Mulgeri Vs Yankoba S/o late. Shivaraya kalamgeri	H.L.C
27	Misc 41/2018 (EVIDENCE) IA/1/2018		Smt. Renukamma W/o Gundappa Melkalur Vs Smt. Shivamma W/o Basanna Makashi	RAGHAVENDRA KOLKAR

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28	O.S. 120/2018 (EVIDENCE) IA/1/2018		Manishamma Aliyas Mudemma W/o Shivanna Mulgeri Vs Yankoba S/o Late Shivaraya Kalamgeri	H.L.C
29	O.S. 121/2018 (EVIDENCE) IA/1/2018		Hanumanthi W/o Late Bheemaraya Vs Balaraj S/o Venkataraya Eliger	H.L.C
30	O.S. 123/2018 (EVIDENCE) IA/1/2018		Saraswathi W/o Chennappa Vs Chennappa S/o Late. Ayyanna	Basavaraj S
31	O.S. 129/2018 (EVIDENCE)		Vitoba M/o Mahibubi Vs Mahibubi M/o Rajabi	BASANAGOUDA DESAI
32	O.S. 130/2018 (EVIDENCE)		Hussenabi W/o Hussenasab Vs Mahibubi W/o Syed ali	BASANAGOUDA DESAI
33	Misc 44/2018 (EVIDENCE)		Basavaraj S/o Timanagouda Vs Basavarajappa S/o Tammanagouda	S.L.A.O
34	O.S. 136/2018 (EVIDENCE) IA/1/2018		Muttamma W/o Hanumanthraya Vs Babamma W/o Kareppa	AMARESH PATIL
35	O.S. 141/2018 (EVIDENCE) IA/1/2018		Timmappa S/o Late Durugappa Vs Mallikarjun S/o Paramanna	H.L.C
36	O.S. 25/2019 (EVIDENCE) IA/1/2019		Shivangouda S/o late Gyanappa Vs Gangamma W/o Basavarajappagouda	ATB
37	O.S. 30/2019 (EVIDENCE)		Mohammed Sab S/o Late. Hussain Sab Vs Basha S/o Late. Rajanna	V.M.METI
38	O.S. 53/2019 (EVIDENCE)		Basavarajappa Halvi Konangi S/o Pampanna Vs Basanagouda S/o Shivapadappa	H.L.C
39	O.S. 59/2019 (EVIDENCE) IA/1/2019		Kumari Budemma D/o Tavareppa Vs Amarappa S/o Chandappa	V.M.METI
40	O.S. 9/2020 (EVIDENCE)		Kavita W/o Vijayakumar Vs Vijayakumar S/o Late.Lingappa	HANUMANTHRAYA CHINTALAKUNTI
41	O.S. 15/2020 (EVIDENCE) IA/1/2020		Fathima Bee W/o Late.Alli Sab Vs Hainoor Bee W/o Late.Ismail Sab	S.S.PATIL
42	O.S. 16/2020 (EVIDENCE) IA/1/2020		Channamma W/o Rangappa Vs Basavaraj s/o Yankappa	HANUMANTHRAYA CHINTALAKUNTI
43	O.S. 31/2020 (EVIDENCE) IA/1/2020		Smt.Indiramma @ Narasamma W/o V.Narasanna Vs Mahantesha S/o Late.Eshwarappa	V.M.METI

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44	Misc 48/2016 (ARGUMENTS)		Bhemna So Shankrappa Vs Mahadevamma Wo Basavaraj	
45	R.A. 26/2016 (ARGUMENTS)		Amaranna So Guganna Sahukar Vs Devendrappa Gouda So Amaregouda	SHASHIDHARGOUDA.KELLUR
46	R.A. 6/2017 (ARGUMENTS)		Devendrappa Gouda S.o Amaranna dead by Lrs. Vs Amaranna S.o Suganna Sahukar	H.M
47	O.S. 140/2016 (JUDGMENTS)		Jagannathareddy Vs Smt. Gouramma	B.V.PATIL
48	O.S. 21/2019 (JUDGMENTS) IA/1/2019		Kamal Bee W/o Late. Mehaboob Pasha Vs D. R. Hussain Basha S/o Dawal Sab	Krishna Bhut
49	O.S. 188/2016 (ORDERS)		Smt.Sugamma Wo. Shankrayya Swami Vs Veerabhadrayya So. Veerupayya	Mannapuri Basavaraja
50	O.S. 39/2018 (JUDGEMENT)		Yankamma W/o Shivmanya Vs Girijamma W/o Dandappa	A P
51	O.S. 108/2018 (NULL)		Smt. Suvarna W/o Amaresh M. Vs Sugappa Jaka S/o Late. Channaveerappa Jakka	Shashidhar gouda
52	L.A.C. 541/2016 (Objections)		Earanna So Lingappa Vs Spl Land Acquisition Officer Upper Krishna Project Devadurga.	
53	FDP 4/2018 (Objections) IA/1/2018		Rangamma W/o Hanumantha Vs Nagamma W/o Late Yallappa	HANUMANTHRAYA CHINTALAKUNTI
54	EX 1/2020 (Objections)		Somanath S/o Late. Mruthanjaya Vs Basayyappa S/o Earayyappa	AMAREGOUDA T BERIGI
55	EX 2/2020 (Objections)		Somanath S/o Late.Mruthanjaya Vs Shanranabasavva S/o Late. Basayya	AMAREGOUDA T BERIGI
56	O.S. 27/2016 (Written statement)		Shivappa Vs Hanumayya	
57	O.S. 32/2020 (Written statement) IA/1/2020		Sharanappa S/o Bassanna Nagareddy Vs Sugareddy S/o Sharanappa Nagareddy	AMARESH PATIL

Cases listed below are adjourned due to Covid 19

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58	Misc 81/2016 (SUMMONS)	06-01-2021	Rangana gouda So. Hanuma gouda and ors. Vs Smt.Hanumanthi Wo. Late. Balayya and Ors.	
59	O.S. 125/2018 (SUMMONS) IA/1/2018	06-01-2021	Nirmala W/o Venkataraya Vs Basavqaraj S/o Venkoba	Basavaraj S
60	O.S. 142/2018 (SUMMONS)	06-01-2021	Rangappa S/o Ayyappa Vs Hanumantha S/o Eranna	BASANAGOUDA DESAI
61	O.S. 45/2020 (SUMMONS) IA/1/2020	06-01-2021	Hanumanthi W/o Jambanna Vs Hanmayya S/o Hanmanthraya	M MOUNESHWARA
62	O.S. 57/2020 (SUMMONS) IA/1/2020	06-01-2021	Babu Sab S/o Late.Khasim Sab Vs Dodda Khasim Sab S/o Huchappa	S.S.I.Quadri
63	R.A. 4/2019 (NOTICE)	06-01-2021	Mallappa S/o Hanumantha Vs Shivanna S/o Siddappa Kuruabar	BASANAGOUDA DESAI
64	O.S. 105/2019 (NOTICE) IA/1/2019	06-01-2021	Mahadevamma W/o Mallayya Vs Shantamma W/o Lingayya Herur	A.Rachanagowda
65	O.S. 58/2019 (APPEARANCE OF PARTY)	06-01-2021	Riyaz Begam W/o Late. Hajisab aliyas Hajimiyya Vs Khurshid Begam W/o Badesab	Ashiq Ahmed
66	O.S. 103/2019 (APPEARANCE OF PARTY) IA/1/2019	06-01-2021	Smt.Savitramma W/o Shivanna gowda Vs Smt. Hampamma W/o Basanagowda	A.Rachanagouda Pail
67	R.A. 6/2019 (APPEARANCE OF PARTY)	06-01-2021	Baladandappa S/oLate.Yallappa Vs Mallamma W/o Late.Yallappa	BASAVARAJ S
68	FDP 16/2019 (APPEARANCE OF PARTY)	06-01-2021	Chandappa S/o Late Siddayya Binger Vs Smt.Neelamma W/o Late.Chandappa Binger	V.M.METI
69	O.S. 113/2019 (APPEARANCE OF PARTY)	06-01-2021	Sri.Sharanappa S/o Siddalingappa Vs Sri.VenkataraddeppaS/oSharanappa	AMAREGOUDA T BERIGI
70	M.C. 16/2019 (APPEARANCE OF PARTY)	06-01-2021	Shekarappa S/o Pommanna Pawar Vs Gangamma @ LDaxmi Rathod W/o Shekarappa	HANUMANTRAYA CHINTALAKUNTI
71	R.A. 2/2020 (APPEARANCE OF PARTY)	06-01-2021	Santhamma W/o Narasayya Vs Timmawwa W/o Mansayya	BASANAGOUDA DESAI
72	O.S. 21/2020 (APPEARANCE OF PARTY) IA/1/2020	06-01-2021	Veeresh S/o Shivaraj Vs Shivaraj S/o Siddanagouda	MAHADEVAPPA.N.K.

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73	O.S. 29/2020 (APPEARANCE OF PARTY) IA/1/2020	06-01-2021	Smt.Shashikala D/o Chandramappa (W/o Ravikumar) Vs Chandramappa S/o Late. Mahadevappa	Ganagadhar S. Patil
74	M.C. 4/2020 (APPEARANCE OF PARTY)	06-01-2021	Prakash S/o Kurumayya Vs Anusuya W/o Prakash	Basavaraj Kanapur
75	M.A. 1/2020 (APPEARANCE OF PARTY) IA/1/2020 IA/2/2020	06-01-2021	Sharanagouda S/o Suganna Gouda Vs Sugurappa S/o Late.Kamblayya Swamy	AVANEESH R.TARANATH
76	M.C. 6/2020 (APPEARANCE OF PARTY)	06-01-2021	Gangappa S/o Bhimaraya Police Patil Vs Shivakantamma @ Shantamma W/o Gangappa	Chavan Venkatesh
77	O.S. 43/2020 (APPEARANCE OF PARTY) IA/1/2020	06-01-2021	Rangamma W/o Manashayya Vs Amaramma W/o Late.Basavaraj	BASAVARAJ S
78	O.S. 49/2020 (APPEARANCE OF PARTY) IA/1/2020	06-01-2021	Smt.Nagarthamma W/o Ningappa Vs Ningappa S/o Yankappa	MAHADEVAPPA.N.K.
79	M.C. 9/2020 (APPEARANCE OF PARTY)	06-01-2021	Renukamma W/o Nandappa Vs Nandapa S/o Bheemaraya	Basavaraja R Mannapuri
80	O.S. 60/2020 (APPEARANCE OF PARTY)	06-01-2021	Sunilkumar S/o Late.Dodda Bassappa Gouda Police Patil (Adopted father) Vs Smt. Sushilamma W/o Late.Dodda Bassappa Gouda Police Patil	V.M.METI
81	O.S. 61/2020 (APPEARANCE OF PARTY)	06-01-2021	R.Niteesh S/o Late.Shivaraj Vs R.Basavarajappa S/o Late.Deceased Naraappa	V.M.METI
82	FDP 7/2019 (Steps)	06-01-2021	Ambamma W/o Sharanagouda Vs Channappa S/o Sugappa	H.L.C

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1	C.C. 52/2020 (SUMMONS)		P.S.I Jalahalli Police Station Vs Mounesh S/o Mallikarjun Doddamani	
2	C.C. 190/2019 (SUMMONS)		Hanumanti W/o Huligeappa Nayak Vs Timmappa S/o Rayyappa @ Ramappa	
3	P.C.R. 10/2019 (SUMMONS)		Through Govt. of Karnataka Sri.Manjunath.G. Geologist Vs Timmanna S/o Somanna	
4	C.C. 7/2020 (SUMMONS)		Alam Sab S/o Peer Sab Galaginawar Vs Khaja Sab S/o Peer Sab	
5	C.C. 10/2020 (SUMMONS)		Subhan S/o Fakeer Sab Khatagaru Vs Ibrahim S/o Ramzan Sab	
6	C.C. 57/2020 (SUMMONS)		PSI Jalahalli Vs Manasing S/o Vachu Rathod	
7	C.C. 76/2020 (SUMMONS)		PSI Jalahalli Police Station Vs Duraganna S/o Laxmana Sunnadakal	
8	C.C. 77/2020 (SUMMONS)		PSI Jalahalli Police Station Vs Mallamma W/o Ningappa Myageri	
9	C.C. 78/2020 (SUMMONS)		PSI Jalahalli Poilice Station Vs Ningappa S/o Tayappa Chaluvadi	
10	C.C. 79/2020 (SUMMONS)		PSI Jalahalli Police Station Vs Malingaraya S/o Durugappa Myagalamani	
11	C.C. 396/2020 (APPEARANCE OF PARTY)		State by Jalahalli Police Station Vs Raghavendra S/o Baladandappa	

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12	C.C. 397/2020 (APPEARANCE OF PARTY)		State by Jalahalli Police Station Vs Devappa S/o Hanumantha Chavan	
13	C.C. 398/2020 (APPEARANCE OF PARTY)		State by Jalahalli Police Station Vs Lingappa S/o Hanumantha Chavan	
14	C.C. 399/2020 (APPEARANCE OF PARTY)		State by Jalahalli Police Station Vs Lalesab S/o Imamsab	
15	C.C. 400/2020 (APPEARANCE OF PARTY)		State by Jalahalli Police Station Vs Anjenaya S/o Chandappa	
16	C.C. 401/2020 (APPEARANCE OF PARTY)		State by Jalahalli Police Station Vs Narasappa S/o Rangappa	
17	C.C. 402/2020 (APPEARANCE OF PARTY)		State by Jalahalli Police Station Vs Shivaraj S/o Siddayya	
18	CrI.Misc. 2081/2020 (APPEARANCE OF PARTY)		Marusa Begum D/o Mohammed Yousuf U/G Mother Parvin Begum W/o Mohammed Yousuf Vs Register birth and Deaths,T.M.C. Devadurga.	Srinivas BK
19	CrI.Misc. 2082/2020 (APPEARANCE OF PARTY)		Sabanna S/o Shivappa U/G Mother Hanumathi W/o Shivappa Vs Register birth and Deaths,T.M.C. Devadurga.	Srinivas BK
20	CrI.Misc. 2083/2020 (APPEARANCE OF PARTY)		Vijayakumar S/o Hanumantha U/G Mother Durugamma W/o Hanumantha Vs Register birth and Deaths,T.M.C. Devadurga.	Srinivas BK